

**DIVISION BENCH**

**ITEM NO.110**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**IA NO.28/2024 & IA (Liq.) NO.01/2024**

**IN CP (IB) NO.92/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 24<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>OM PRAKASH (PRO. OF KHANDELWAL PACKING CORPORATION) V/S M/S AZAM RUBBER PRODUCTS PRIVATE LIMITED</b>
<b>UNDER SECTION</b>	<b>9 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Abhay Gupta, Adv. : *For the Resolution Applicant*

Sh. Srijan Mehrotra, Adv. : *For the Applicant in both IAs*

**ORDER**

- 1. At the joint request of learned counsels for the parties, the matter is adjourned for further hearing on 10<sup>th</sup> May, 2024 along with all applications, and to be taken up higher on Board.**

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Praveen Gupta)  
Member (Judicial)**

***24<sup>th</sup> April, 2024***

*Kavya Prakash Srivastava  
(Stenographer)*